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## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

C nmercial Comple; (BDA) Indira Nagar Bangalore - 560 038

Application No 440 /1986 (F)

Applicant

Versus

K. Kunhi Kannan

To

R-1, R-2 and R-3

Respondent(s)
The E.E. (Electrical), B'Lore Central Elec.Divn, CPWSD, Infan ry Divn, B'lore 560001 and 2 Ors.

Take notice that application above-mentioned is posted for hearing on \_\_16.7.86 . You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

Bangalore Dated : 9 th July, 86

FN Deputy Registrar.

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Sits dispersion.

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

C .nmercial Comple; (BDA) Indira Nagar Bangalore - 560 038

Application No 440 /1986 (F)

Applicant K. Kushi Kasmin Versus

Take notice that application above-mentioned is posted for hearing on 30-7-86. You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

Bangalore Dated : 18.7. 8

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

C .nmercial Comple> (BDA) Indira Nagar Bangalore - 560 038

Application No 440 /1986 (F)

Applicant

Versus

Respondent(s)

K. Kunhi Kannan

The E.E. (Electrical), B'Lore Centra Elec. Divn, CPND, Infantry Divn,

The Supdting Engineer(Electrical D'Lore 560001 and 2 ors Madras Central Electrical Circle, CPWD 'B' Wing, Shastri Bhavan, No 35. Haddows Road Madras-6

Take notice that application above-mentioned is posted for hearing on 16.7.86 . You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

Bangalore th July, 86 Dated: 9 th